

FORM NO. 4

CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, CALCUTTA CIRCUIT AT PORT BLAIR

ORDER SHEET

MA.351/755/2018 (OA.351/488/2017)

Applicant(s): MOTI CHANDER

Respondent(s): ELECTRICITY

Advocate for the Applicant(s) : MR G B KUMAR

Advocate for the Respondent(s): MR N A KHAN

Notes of Registry	Orders of the Tribunal
Curi	20.12.2018 (DB) (Circuit at Port Blair) Ld. counsel for the applicant submits that M.A No. 351/755/2018 arising out of OA. 351/488/2017 has been filedas per Hon'ble High Court's order and the matter is being listed accordingly. MA 351/755/2018 is allowed and is disposed of accordingly.
	(Nandita Chatterjee) (Bidisha Banerjee) Member(A) Member(J)
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